

8

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 733/89

New Delhi this the 17th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

P. K. Sen S/O R. C. Sen,  
SSO-II, QAE (Met),  
Muradnagar,  
Distt. Ghaziabad.

... Applicant

By Advocate Shri R. L. Sethi

Versus

1. Union of India through  
Director General of Inspection  
Quality Assurance, Ministry of  
Defence, Deptt. of Defence  
Production, New Delhi.

2. The Director,  
Controllerate of Inspection,  
Ishapore - 743144.

3. The Quality Assurance Officer,  
QAE (Met), Muradnagar,  
Distt. Ghaziabad.

4. Shri R. N. Ghosh, SSO (Gd. II),  
DWP HQ, Deptt. of Defence  
Production, New Delhi.

... Respondents

By Advocate Shri K. C. Mittal

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

Shri Sethi, learned counsel for the applicant,  
submits that he has no instructions in this case. This  
application is dismissed for non-prosecution.

*Adige*  
( S. R. Adige )

Member (A)

*Malimath*  
( V. S. Malimath )

Chairman

/as/